

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/01/2019

M.A./260/232/2018 S MISHRA
O.A./260/719/2002 -V/S-
FOR APPR. ORDER, COMPLIANCE M/O RAILWAYS
REPORT NOT FILED

ITEM NO:21

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for both the sides.
	Ld. Counsel for the respondents submitted that the order of this Tribunal has been complied with, which is agreed by the Ld. counsel for the applicant. Therefore, the M.A. No. 232/18 is treated as disposed of.
	<div style="display: flex; justify-content: space-around;"> <div data-bbox="509 1423 946 1482"> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> </div> <div data-bbox="946 1423 1257 1482"> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> </div> </div>
	<p>pms</p>